

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER

No: 876

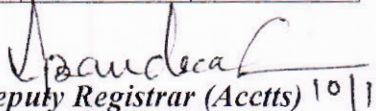
Dated : 10/11/2016

Sanction is hereby accorded to the additional allotment of funds in favour of the subordinate court detailed below under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various object heads for the year 2016-17.

Rs. In lacs

S.No	Name of the court	Salary	T.E.	Telephone	O.E.
1.	Pr. D&S Judge, Rajouri.	20.00	0.15	0.10	---
2	Pr. D&S Judge, Jammu.	----	----	0.20	---
3.	Pr. D&S Judge, Kathua.	25.00	0.15	----	----
4.	Pr. D&S Judge, Baramulla.	20.00	----	----	---
5	Addl. D&S Judge, Baramulla.	----	0.15	---	0.27 (D/W)
6	Addl. D&S Judge, Sopore.	----	0.15(TA claim of Sh. Aftab Ahmad Naikoo, Sr. Asstt.	---	---
7	Spl. Judge, Anti-corruption (CBI Cases) Srinagar.	----	----	0.15	---
8.	C.J.M. Rajouri.	----	0.30	0.10	---
9.	Munsiff, Tangmarg.	15.00	----	----	---
10	Munsiff, Thathri.	10.00	---	---	---
11	Munsiff, Bishnah.	10.00	----	----	----
12	Munsiff, Pampore.	----	----	---	0.27 (D/W)
13	D.M.M. (T) Udhampur.	---	0.20	---	---
14	Ist. Addl. Munsiff (Forest Mag. Jammu)	10.00	----	----	---

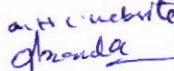
By Order.

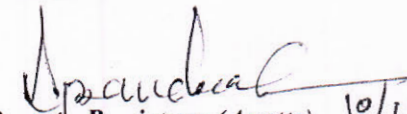

Deputy Registrar (Accts) 10/11

No: 2247-441/AC Dated: 10/11/2016

Copy to the:-

- 1-4 Pr. D&S Judge, Jammu/ Kathua/Rajouri/Baramulla.
- 5-6 Addl. D&S Judge, Sopore/Baramulla.
- 7 Spl. Judge, Anti-Corruption, (CBI Cases) Srinagar.
- 8 C.J.M. Rajouri.
- 9-12 Munsiff, Tangmarg/Thathri/Bishnah/Pampore
- 13 Distt. Mobile Magistrate (T), Udhampur.
- 14 Ist. Addl. Munsiff (Forest Magistrate) Jammu
- 15 Try Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
- 16 Treasury Officer, Saddar Court Try. Srinagar.
- 17-25 Try Officer, Rajouri/Kathua/Baramulla/Sopore/Tangmarg/Thathri/Bishnah/ Pampore/Udhampur.
- for information and n/a.
- 26 Order file.

9/c nic H c 2016 for up-loading a/c credits



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